

(b) if so, the details thereof ;

(c) whether any investigation has been made to ascertain if any of the indigenous firms to their collaborators hold worldwide patent of their product ; and

(d) if so, the particulars thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) ; (a) and (b) Ministry of Railways have received proposals for the supply of Electronic-in-motion weigh-bridges from few indigenous firms, out of which the following are stated to have collaboration with foreign manufactures of these weigh bridges.

- (i) M/s Dynacraft Machine Co Ltd., Bombay with M/s Telub AB, Sweden.
- (ii) M/s Auto Measurematics Ltd., Madras with Mangood Corporation U.S A.
- (iii) M/s Weighmatic India Pvt. Ltd., Calcutta with M/s Streeter Amet, U.S.A.

(c) and (d) No. Sir.

[*Translation*]

**Acquisition of forest land for Extending the area of Anapara Power Station**

5812. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that Uttar Pradesh Government have requested the Union Government to provide forest land for extending the ash area of Anapara Power Station (first) ;

(b) if so, whether Government have taken any decision in this regard so far, and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) No, Sir.

(b) and (c) Does not arise.

[*English*]

**Construction of bridges on Bhopal-Jabalpur section of National Highway No. 12**

5813. SHRI PRATAP BHANU SHARMA : Will the MINISTER OF SHIPPING AND TRANSPORT be pleased to state :

(a) whether some medium and minor bridges between Bhopal and Jabalpur Section of National Highway No. 12 are still under construction ;

(b) if so, the reasons for the delay; and

(c) the number of such bridges which are under construction and when they will be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) and (c) There are two bridges under construction on this section of National Highway No. 12. There is some delay in the construction of one bridge due to the time consumed in the finalisation of the tender and poor foundation conditions encountered during execution. This bridge is now targetted to be completed by March, 1986. The second bridge has been sanctioned recently and the work is likely to commence shortly. This bridge is targetted to be completed by June, 1986.

**Admission of students to Medical courses from outside the State**

5814. SHRI C. P. THAKUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Supreme Court has suggested that minimum of 30 per cent

students from outside a State should be permitted admission by all medical colleges in the country for first year course and the Medical Council of India after considering the judgement has decided to allow admission of 35 per cent students from outside a State :

(b) if so, will it be applicable to post-graduate courses and to other faculties as well ; and

(c) will it be a obstacle for a student from educationally backward States and if so, the steps Government are going to take to correct the imbalances ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :  
(a) Yes, Sir.

(b) The Supreme Court had directed that 50 per cent of the 'open seats' in P.G. Courses and all the seats in super-specialities should be filled on an all India basis. The Medical Council of India after review have not recommended any changes in these per-centages.

(c) The Supreme Court has directed that per centage of seats available for admission of students irrespective of the State or University from which they come shall be filled purely on merit on the basis of either all India entrance examination or entrance examination to be held by the State. This Judgement of the Supreme Court is binding on the Union of India, the State Governments and Administrations of Union Territories.

[*Translation*]

#### Dieselisation of Chetak Express

5815. PROF. NIRMALA KUMARI SHAKTAWAT ; Will the Minister of RAILWAYS be pleased to state :

(a) whether his Ministry is being repeatedly requested for the dieselisation of Delhi-Udaipur Chetak Express for increasing its speed and capacity ;

(b) if so, whether its dieselisation has been done ; and

(c) whether Government propose to make any suitable changes in the Time Table to ensure that Chetak Express reaches Delhi early in the morning ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL : (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

#### Improvement of National Highway No. 28-A in Bihar

5816. SHRI VIJAY KUMAR MISHRA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the National Highway No. 28-A is the only National Highway having direct traffic to and from Kathmandu ;

(b) whether the low level, sharp curves and less pucca surface width of less than 70 kms. section of this National Highway in Bihar create traffic bottlenecks resulting in lot of difficulties and stopage of traffic ;

(c) if so, whether Government propose to make it an all weather road by removing bottlenecks at every important point ;

(d) if so, by what time ; and

(e) if not, the reasons therefore ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :  
(a) to (e) Yes, Sir. The pavement width of 67 kms. long section of National Highway 28-A from Piprakothi-Raxaul is 7 metres, i.e. double lane in most of its length and is generally traffic worthy. The development and maintenance of National Highways is a continuous process and improvement works are sanctioned keeping in view the existing condition of the National Highway, traffic intensity and availability of resources.